(xiii)-Notification G.S.R. <u>No.12.i5</u>, dated the 3rd October, 1981, publishing the Merchant Shipping (Apprenticeship to Sea Service) Amendment Rules, 1961.

Papers laid

- (xiv) Notification G.S.R. No. 1347, dated the 27th October, 1961, publishing the Merchant Shipping (Registration of Sailing Vessels) Amendment Rules, 1961.
- (xv) Notification G.S.R. No. 1343, dated the 28th October, 1961, publishing the Merchant Shipping (Registration of Indian Ships) Amendment Rules, 1961.

[Placed in Library. *6ee* No. LT-3259/61 for (xiii) to (xv).]

- (xvi) Notification G.S.R. No. 1510, dated the 18th December, 1961, publishing the Merchant Shipping (Certificates of Competency) Rules, 1961. [Placed in Library. See No. LT-3495/61.]
- (xvii) Notification G.S.R. No. 167, dated the 27th January, 1962, publishing the Shipping Development Fund Com mittee (General) Amendment Rules, 1962.
- (xviii) Notification G.S.R. No. 209, dated the 9th February, 1962, publishing the Shipping Development Fund Committee (General) Second Amendment Rules, 1952.

[Placed in Library. See No. LT-3496/61 for (xvii) to (xviii).]

> (xix) Notification G.S.R. No. 293, dated the 2Sth February, 1962, publishing the Shipping Development Fund Committee (General) Third Amendment Rules, 1962. [Placed in Library. See No. LT-3588/61.J

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NOTIFICATIONS UNDER THE DELHI DEVELOPMENT ACT, 1957

DR. D. S. RAJU: Sir, I beg to lay on the Table, under sub-section 58 of the Delhi Development Act, 1957, a copy each of the following Notifications:—

- (i) Notification No. F. 6-12/60-LSG, dated the 27th December, 1960, publishing the Delhi Development Authority (Pre. paration of Budget) Rules, 1960, issued by the Ministry cf Health. [Placed in Libra ry. See No. LT-2948/61.]
- (ii) Notification No. F. 1(50)/60-G.A., dated the 31st May, 1961, publishing the Delhi Development (Management of Properties) Regulations, 1961, issued by the Delhi Develop ment Authority. [Placed in Library. See No. LT-3101/ 61.]
- (iii) Notification G.S.R. No. 1111, dated the 29th August 1961, publishing the Delhi Development (Betterment Charge Arbitration) Rules, 1951, issued by the Ministry trf Health. [Placed in Library. See No. LT-3338/61.]
- (iv) Notification S.O. No. 222><sup>-</sup>, dated the 7th September, 1931, publishing the Delhi Development Authority (Salaries,, Allowances and Conditions cf Service) Regulations, 1961, issued by the Delhi Development Authority. fPlicecT in Library. *See* No. LJV3339/61.]

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

SHRI B. N. DATAR: Sir. I beg to lay on the Table—

(a) A copy each of the following Notifications of the Ministry of Home Affairs publishing certain amendments in Sche30

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